

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 26.02.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1644 of 2024 & I.A. No. 5993 of 2024 Part Heard	Laxmimukund Enterprises Pvt. Ltd. Vs. Yash Metallics Pvt. Ltd.	26.02.2026	16.04.2026
2.	Comp. App. (AT) (Ins) No. 325 of 2025 Part Heard	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	26.02.2026	10.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)